

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	63,17,617.9	79,32,542.0	83,98,144.0	89,07,325.0	11,40,497.2	16,58,749.8	17,41,809.7	17,35,010.8
I. TAX REVENUE (A+B)	43,22,673.7	48,42,542.0	52,83,144.0	56,82,325.0	6,53,795.7	8,04,158.0	9,01,317.5	9,41,564.8
A. State's Own Tax Revenue (1 to 3)	22,88,919.7	25,75,000.0	27,50,000.0	29,00,000.0	4,24,142.7	5,47,251.0	5,72,075.5	6,24,116.8
1. Taxes on Income (i+ii)	38.8	133.2	140.9	150.7	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	38.8	133.2	140.9	150.7	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	2,52,265.3	2,50,000.0	2,70,000.0	2,95,000.0	38,463.4	67,595.6	67,520.1	65,031.3
i) Land Revenue	93,771.4	85,000.0	90,000.0	95,000.0	3,422.9	3,989.6	3,914.1	4,097.5
ii) Stamps and Registration Fees	1,58,493.9	1,65,000.0	1,80,000.0	2,00,000.0	35,040.4	63,606.0	63,606.0	60,933.8
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	20,36,615.6	23,24,866.8	24,79,859.1	26,04,849.3	3,85,679.3	4,79,655.4	5,04,555.4	5,59,085.5
i) Sales Tax (a to e)	4,23,604.2	4,35,688.9	4,61,130.6	4,92,932.7	1,08,050.7	1,10,645.3	1,35,545.3	1,73,097.3
a) Central Sales Tax	3,183.1	4,000.0	3,465.0	3,704.0	5,334.0	2,104.2	2,104.2	4,405.4
b) State Sales Tax/VAT	4,18,671.3	4,28,999.0	4,55,760.7	4,87,192.5	1,02,447.0	1,08,541.1	1,33,441.1	1,68,691.9
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	1,749.9	2,689.9	1,904.9	2,036.3	269.7	-	-	-
ii) State Excise	4,63,579.5	5,49,999.5	5,49,999.5	5,49,999.5	51,486.1	59,834.1	59,834.1	62,872.8
iii) Taxes on Vehicles	1,14,806.6	1,60,000.0	1,60,000.0	1,70,000.0	21,942.3	36,788.0	36,788.0	37,098.0
iv) Taxes on Goods and Passengers	7,982.8	417.0	441.4	471.8	4,129.0	5,998.4	5,998.4	3,642.7
v) Taxes and Duties on Electricity	2,34,141.1	2,45,000.0	2,70,000.0	2,85,000.0	-	-	-	-
vi) Entertainment Tax	0.2	0.2	0.2	0.2	137.8	41.4	41.4	24.7
vii) State Goods and Services Tax	7,92,501.1	9,33,760.9	10,38,287.1	11,06,444.8	1,98,491.7	2,48,264.4	2,48,264.4	2,78,252.2
viii) Other Taxes and Duties	0.1	0.3	0.3	0.3	1,441.7	18,083.8	18,083.8	4,097.9
B. Share in Central Taxes (i to x)	20,33,754.0	22,67,542.0	25,33,144.0	27,82,325.0	2,29,653.0	2,56,907.0	3,29,242.0	3,17,448.0
i) Central Goods and Services Tax (CGST)	6,06,890.0	7,32,668.0	8,19,916.0	9,13,580.0	68,156.0	83,008.0	1,05,441.0	1,04,060.8
ii) Corporation Tax	6,11,765.0	6,59,744.0	7,87,630.0	8,68,747.0	69,363.0	74,747.0	99,298.0	98,981.8
iii) Income Tax	6,26,951.0	6,70,425.0	7,57,778.0	8,39,027.0	71,119.0	75,957.0	96,009.0	95,613.8
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	(29.0)	(29.0)	(31.0)	-	(3.0)	(3.0)	(4.0)
vii) Customs	1,09,720.0	1,37,016.0	1,28,895.0	1,20,632.0	12,139.0	15,523.0	22,204.0	13,667.0
viii) Union Excise Duties	68,604.0	66,321.0	37,518.0	37,576.0	7,710.0	7,517.0	6,135.0	4,812.8
ix) Service Tax	8,452.0	1,397.0	1,436.0	2,794.0	997.0	158.0	158.0	316.0
x) Other Taxes and Duties on Commodities and Services	1,372.0	-	-	-	169.0	-	-	-
II. NON-TAX REVENUE (C+D)	19,94,944.2	30,90,000.0	31,15,000.0	32,25,000.0	4,86,701.5	8,54,591.8	8,40,492.2	7,93,446.0
C. State's Own Non-Tax Revenue (1 to 6)	7,13,695.5	9,25,000.0	14,50,000.0	15,50,000.0	2,90,027.6	5,00,915.6	5,00,761.3	5,12,605.7
1. Interest Receipts	8,977.5	31,483.5	31,483.5	26,266.4	8,065.9	7,239.9	7,238.2	7,628.2
2. Dividends and Profits	229.1	300.0	300.0	360.0	129.4	177.5	174.9	208.1
3. General Services	24,913.1	24,718.4	24,268.4	32,358.7	22,203.6	48,125.8	48,057.7	53,071.5
of which: State Lotteries	-	-	-	-	1,647.2	4,282.4	4,282.4	4,161.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	18,624.8	21,220.4	21,220.4	23,554.1	21,917.5	31,606.5	31,547.6	40,265.9
i) Education, Sports, Art and Culture	1,862.7	2,278.0	2,278.0	2,790.1	2,168.4	3,849.0	3,840.4	3,552.0
ii) Medical and Public Health	9,574.6	9,111.9	9,111.9	9,989.0	2,381.5	3,621.1	3,596.1	11,395.7
iii) Family Welfare	0.2	7.5	7.5	7.5	–	0.1	–	–
iv) Water Supply and Sanitation	505.5	717.8	717.8	753.8	13,564.5	16,572.9	16,572.9	17,225.2
v) Housing	476.7	615.5	615.5	733.9	114.2	145.3	145.3	120.5
vi) Urban Development	1,019.8	4,099.0	4,099.0	4,099.0	3,127.2	6,501.6	6,501.6	7,050.0
vii) Labour and Employment	2,245.7	2,521.6	2,521.6	2,632.2	541.8	871.2	871.0	899.4
viii) Social Security and Welfare	1,333.4	500.0	500.0	1,099.6	16.2	40.3	15.3	19.1
ix) Others	1,606.2	1,369.1	1,369.1	1,449.2	3.6	5.0	5.0	4.0
5. Fiscal Services	–	0.2	0.2	0.2	–	–	–	–
6. Economic Services (i to xvii)	6,60,951.0	8,47,277.5	13,72,727.5	14,67,460.6	2,37,711.2	4,13,766.1	4,13,742.9	4,11,431.9
i) Crop Husbandry	2,322.9	1,399.5	1,399.5	1,949.5	177.9	204.8	204.8	204.2
ii) Animal Husbandry	972.2	1,450.7	1,450.7	998.3	263.1	500.6	500.5	517.6
iii) Fisheries	577.2	535.0	535.0	646.0	490.0	515.1	515.1	1,370.1
iv) Forestry and Wildlife	27,708.5	70,000.0	60,000.0	50,000.0	392.9	606.6	606.6	638.6
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	287.7	285.0	285.0	306.0	110.4	86.1	86.1	160.1
vii) Other Agricultural Programmes	186.5	162.3	162.3	204.7	1.7	13.1	5.9	9.0
viii) Major and Medium Irrigation Projects	45,107.5	78,273.6	74,715.7	78,273.6	6,101.9	68,131.0	68,131.0	3,225.7
ix) Minor Irrigation	23,272.0	31,726.4	30,284.3	31,726.4	3,916.1	12,203.1	12,193.1	7,920.0
x) Power	–	–	–	–	2,05,105.5	2,67,334.3	2,67,333.6	3,20,869.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	284.3	774.2	774.2	461.3	0.4	900.1	900.1	907.1
xiii) Industries@	5,55,057.4	6,60,350.3	12,00,800.3	13,00,500.3	16,825.2	55,447.5	55,447.5	67,350.1
xiv) Ports and Light Houses	–	–	–	–	808.6	1,163.5	1,163.4	1,210.9
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	–	–	–	182.7	578.9	578.9	832.1
xvii) Others*	5,174.9	2,320.5	2,320.5	2,394.6	3,334.7	6,081.5	6,076.4	6,217.5
D. Grants from the Centre (1 to 7)**	12,81,248.8	21,65,000.0	16,65,000.0	16,75,000.0	1,96,673.9	3,53,676.2	3,39,730.9	2,80,840.3
1. State Plan Schemes	–	–	–	–	–	40,307.5	40,307.5	25,500.0
2. Central Plan Schemes	–	–	–	–	3,978.2	29,300.5	29,200.0	15,439.1
3. Centrally Sponsored Schemes	6,97,555.2	12,43,500.0	12,30,200.0	12,16,955.0	16,482.6	69,399.1	65,624.3	1,36,114.4
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Finance Commission Grants	2,28,950.0	1,90,500.0	2,03,700.0	2,11,700.0	–	–	–	1,510.0
i) Post Devolution Revenue Deficit Grants	–	–	–	–	–	–	–	310.0
ii) Grants for Rural Local Bodies	1,45,400.0	1,07,500.0	1,07,500.0	1,11,400.0	–	–	–	–
iii) Grants for Urban Local Bodies	40,350.0	53,000.0	53,000.0	54,900.0	–	–	–	–
iv) Grant in aid for State Disaster Response Fund	34,560.0	30,000.0	–	–	–	–	–	1,200.0
v) Others (including Health Sector Grants)	8,640.0	–	43,200.0	45,400.0	–	–	–	–
6. Grants under proviso to Article 275(1) of the Constitution	9,976.2	30,000.0	17,000.0	20,200.0	–	–	–	–
7. Other Grants	3,44,767.4	7,01,000.0	2,14,100.0	2,26,145.0	1,76,213.1	2,14,669.2	2,04,599.2	1,02,276.9
of which: GST Compensation (1)#	–	–	–	–	–	–	–	–
GST Compensation (2)#	3,21,215.4	6,50,000.0	1,53,500.0	1,75,000.0	1,68,346.8	1,88,672.30	1,78,612.30	80,000.0

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	1,28,15,565.6	1,67,96,940.3	1,63,02,019.0	1,82,04,545.8	67,56,101.1	87,73,321.7	92,59,577.7	1,06,42,470.7
I. TAX REVENUE (A+B)	90,48,471.0	1,34,85,427.0	1,33,04,918.0	1,48,30,112.0	48,35,139.4	60,16,210.0	73,67,452.5	82,65,348.5
A. State's Own Tax Revenue (1 to 3)	70,26,618.0	1,11,69,260.0	1,05,29,974.0	1,19,88,306.0	41,91,380.4	52,88,740.0	64,99,160.5	73,72,750.5
1. Taxes on Income (i+ii)	25,687.0	30,000.0	25,425.0	32,200.0	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	25,687.0	30,000.0	25,425.0	32,200.0	-	-	-	-
2. Taxes on Property and Capital Transactions (i to iii)	9,86,150.0	11,95,460.0	13,39,727.0	15,75,450.0	5,17,361.5	5,02,500.0	8,12,500.0	9,76,800.0
i) Land Revenue	2,13,355.0	2,84,060.0	2,82,000.0	2,47,000.0	1,659.9	2,500.0	2,500.0	4,800.0
ii) Stamps and Registration Fees	7,39,018.0	8,70,000.0	10,21,419.0	12,89,500.0	5,15,701.6	5,00,000.0	8,10,000.0	9,72,000.0
iii) Urban Immovable Property Tax	33,777.0	41,400.0	36,308.0	38,950.0	-	-	-	-
3. Taxes on Commodities and Services (i to viii)	60,14,781.0	99,43,800.0	91,64,822.0	1,03,80,656.0	36,74,018.9	47,86,240.0	56,86,660.5	63,95,950.5
i) Sales Tax (a to e)	18,80,033.9	23,23,000.0	29,12,783.0	31,41,200.0	8,66,016.5	11,00,000.0	12,14,000.0	14,09,950.0
a) Central Sales Tax	1,74,866.6	2,81,700.0	6,55,000.0	3,16,345.0	3,208.1	65,253.0	1,20,353.5	71,778.8
b) State Sales Tax/VAT	2,40,268.7	2,45,900.0	2,60,400.0	5,84,102.0	8,45,051.7	10,34,695.0	10,93,594.5	13,38,114.0
c) Surcharge on Sales Tax	4.5	-	-	5.0	-	-	-	-
d) Receipts of Turnover Tax	0.5	-	-	1.0	-	-	-	-
e) Other Receipts	14,64,893.6	17,95,400.0	19,97,383.0	22,40,747.0	17,756.7	52.0	52.0	57.2
ii) State Excise	13,365.0	14,400.0	14,067.0	14,900.0	6,86,442.2	9,20,000.0	8,71,000.0	12,03,000.0
iii) Taxes on Vehicles	2,98,153.0	4,55,800.0	3,80,723.0	4,71,200.0	2,49,508.4	3,00,250.0	3,30,250.0	4,45,000.0
iv) Taxes on Goods and Passengers	10,382.0	12,500.0	2,926.0	13,200.0	374.1	500.0	500.0	500.0
v) Taxes and Duties on Electricity	8,31,887.0	8,70,000.0	8,59,665.0	9,15,300.0	47,606.5	34,500.0	34,500.0	54,500.0
vi) Entertainment Tax	416.8	165.0	435.0	450.0	0.1	16.0	15.0	15.0
vii) State Goods and Services Tax	29,45,854.0	62,27,840.0	49,56,502.0	57,69,200.0	18,23,578.8	24,30,000.0	32,35,910.0	32,82,500.0
viii) Other Taxes and Duties	34,689.4	40,095.0	37,721.0	55,206.0	492.3	974.0	485.5	485.5
B. Share in Central Taxes (i to x)	20,21,853.0	23,16,167.0	27,74,944.0	28,41,806.0	6,43,759.0	7,27,470.0	8,68,292.0	8,92,598.0
i) Central Goods and Services Tax (CGST)	6,03,060.0	7,47,936.0	7,74,672.0	9,32,619.0	1,90,746.0	2,35,047.0	2,42,757.0	2,93,086.0
ii) Corporation Tax	6,08,386.0	6,73,493.0	8,28,045.0	8,86,851.0	1,94,654.0	2,11,653.0	2,54,381.0	2,78,703.0
iii) Income Tax	6,23,513.0	6,84,396.0	8,18,079.0	8,56,511.0	1,99,613.0	2,15,079.0	2,56,753.0	2,69,168.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	7.0	-	484.0	-	979.0	-
vi) Taxes on Wealth	-	(29.0)	190.0	(32.0)	-	(9.0)	62.0	(10.0)
vii) Customs	1,08,895.0	1,39,871.0	2,04,327.0	1,23,146.0	33,827.0	43,956.0	64,668.0	38,700.0
viii) Union Excise Duties	68,176.0	67,734.0	1,08,408.0	38,359.0	21,583.0	21,286.0	36,003.0	12,055.0
ix) Service Tax	8,449.0	1,426.0	38,141.0	2,852.0	2,852.0	448.0	12,689.0	896.0
x) Other Taxes and Duties on Commodities and Services	1,374.0	1,340.0	3,075.0	1,500.0	-	10.0	-	-
II. NON-TAX REVENUE (C+D)	37,67,094.6	33,11,513.3	29,97,101.0	33,74,433.8	19,20,961.7	27,57,111.7	18,92,125.2	23,77,122.2
C. State's Own Non-Tax Revenue (1 to 6)	10,49,266.0	16,80,151.0	13,05,924.0	17,76,167.0	6,96,149.1	10,85,086.0	9,22,658.8	12,20,536.5
1. Interest Receipts	84,764.0	1,72,825.0	1,74,141.0	2,38,758.0	1,56,173.7	1,91,590.8	1,93,388.2	2,12,297.2
2. Dividends and Profits	13,104.0	21,011.0	9,403.0	14,651.0	16,314.3	8,007.0	25,926.0	26,056.2
3. General Services	79,785.0	1,02,473.0	73,614.0	1,29,841.0	33,711.2	66,000.0	75,700.0	50,850.0
of which: State Lotteries	-	-	-	-	0.1	0.2	0.2	0.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)	2020-21 (Accounts)	2021-22 (Budget Estimates)	2021-22 (Revised Estimates)	2022-23 (Budget Estimates)
1	2	3	4	5	2	3	4	5
4. Social Services (i to ix)	2,15,967.0	3,41,160.0	2,30,797.0	5,04,489.0	2,94,822.1	3,31,966.9	2,90,149.8	3,85,309.1
i) Education, Sports, Art and Culture	80,994.0	1,14,043.0	92,503.0	1,59,986.0	59,546.8	55,125.0	75,125.0	85,099.9
ii) Medical and Public Health	34,246.0	39,806.0	45,583.0	1,11,594.0	19,719.1	27,390.1	38,651.3	66,108.8
iii) Family Welfare	139.0	1,344.0	185.0	1,705.0	4.9	25.0	10.0	10.0
iv) Water Supply and Sanitation	281.0	314.0	5,521.0	21,441.0	6,968.2	22,500.0	22,500.0	22,950.0
v) Housing	1,591.0	23,112.0	1,296.0	13,494.0	627.6	500.0	1,103.5	1,210.4
vi) Urban Development	9,479.0	25,445.0	2,609.0	72,717.0	1,95,391.7	2,10,000.0	1,35,000.0	1,95,000.0
vii) Labour and Employment	82,304.0	93,786.0	64,749.0	91,909.0	4,183.7	4,366.8	5,700.0	5,900.0
viii) Social Security and Welfare	264.0	793.0	1,029.0	678.0	7,865.5	9,800.0	9,800.0	8,500.0
ix) Others	6,669.0	42,517.0	17,322.0	30,965.0	514.4	2,260.0	2,260.0	530.0
5. Fiscal Services	6.0	5.0	8.0	8.0	-	-	-	-
6. Economic Services (i to xvii)	6,55,640.0	10,42,677.0	8,17,961.0	8,88,420.0	1,95,127.8	4,87,521.3	3,37,494.8	5,46,024.0
i) Crop Husbandry	5,862.0	49,542.0	20,260.0	24,825.0	2,578.3	800.0	1,852.8	1,540.0
ii) Animal Husbandry	4,872.0	13,205.0	8,527.0	10,194.0	403.2	400.0	800.0	500.0
iii) Fisheries	1,310.0	1,909.0	1,628.0	1,858.0	285.8	500.0	500.0	350.0
iv) Forestry and Wildlife	3,588.0	6,040.0	2,689.0	7,149.0	1,996.9	3,000.0	3,000.0	2,500.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	2,266.0	3,781.0	3,024.0	19,488.0	966.9	1,150.0	1,150.0	1,100.0
vii) Other Agricultural Programmes	631.0	662.0	44.0	683.0	140.9	320.0	320.0	230.0
viii) Major and Medium Irrigation Projects	1,64,426.0	2,61,284.0	2,24,404.0	1,86,816.0	20,966.6	21,000.0	21,800.0	22,500.0
ix) Minor Irrigation	6,004.0	4,929.0	2,644.0	9,309.0	0.1	-	-	-
x) Power	33.0	4,864.0	1,633.0	1,401.0	-	-	-	-
xi) Petroleum	166.0	-	-	72.0	-	-	-	-
xii) Village and Small Industries	1,296.0	5,222.0	2,119.0	5,647.0	134.0	1,500.0	1,500.0	180.0
xiii) Industries@	3,01,030.0	4,73,966.0	4,08,445.0	3,22,784.0	1,02,102.9	2,00,011.0	1,28,064.0	2,10,073.0
xiv) Ports and Light Houses	1,26,375.0	1,65,288.0	1,27,607.0	2,13,828.0	-	-	-	-
xv) Road Transport	15.0	19.0	35.0	15.0	58,538.0	2,50,960.3	1,50,000.0	3,00,000.0
xvi) Tourism	478.0	8,964.0	40.0	16,169.0	174.9	500.0	500.0	250.0
xvii) Others*	37,288.0	43,002.0	14,862.0	68,182.0	6,839.4	7,380.0	28,008.0	6,801.0
D. Grants from the Centre (1 to 7)**	27,17,828.6	16,31,362.3	16,91,177.0	15,98,266.8	12,24,812.6	16,72,025.7	9,69,466.4	11,56,585.7
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	8,16,657.7	11,03,188.1	10,81,637.4	9,49,855.7	3,13,518.2	4,78,806.9	4,82,369.6	5,63,809.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	5,67,250.0	4,84,899.9	5,47,967.9	6,12,790.2	2,36,400.0	2,58,168.8	2,44,656.8	3,37,756.8
i) Post Devolution Revenue Deficit Grants	-	-	-	-	-	13,200.0	16,467.0	65,826.0
ii) Grants for Rural Local Bodies	3,19,500.0	2,36,200.0	2,36,200.0	2,44,600.0	1,26,400.0	1,04,000.0	93,500.0	96,800.0
iii) Grants for Urban Local Bodies	1,15,350.0	1,16,299.9	1,16,300.0	1,06,268.2	60,900.0	66,100.0	60,600.0	47,700.0
iv) Grant in aid for State Disaster Response Fund	1,32,400.0	1,32,400.0	1,32,400.0	1,39,000.0	49,100.0	49,168.8	49,188.8	51,623.8
v) Others (including Health Sector Grants)	-	-	63,067.9	1,22,922.0	-	25,700.0	24,901.0	75,807.0
6. Grants under proviso to Article 275(1) of the Constitution	-	-	-	-	-	-	-	-
7. Other Grants	13,33,920.8	43,274.2	61,571.7	35,620.9	6,74,894.4	9,35,050.0	2,42,440.0	2,55,019.0
of which: GST Compensation (1)#	-	-	-	-	-	-	-	-
GST Compensation (2)#	11,33,451.1	-	-	-	5,06,581.5	9,20,000.0	2,32,090.0	2,40,000.0